



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------|---|--------------|--|
| CP(IB)No. 122/2017 | - | For compli-ance of office objections raised by registry | Rule-4 of IB | New Age Real Properties, LLP Vs Bhuvana Infra Projects Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|--|--|
| 1. | DR K V SRINIVAS | NEW AGE REAL PROPERTIES LLP (PETITIONER) |  |
| 2. | Sunita | RESPONDENT |  KAR 3438/2004 |

ORDER

Counsel for Petitioner is present. He has filed compliance Memo. One Shri K. Ravichandra Mohan has filed vakalath for Corporate Debtor. For filing objections. List it on 6/12/2017.


Member (T)


Member (J)